

नहू ) : (क) पूर्वं पाकिस्तान में हरिजन लोग अल्पसंख्यक जाति के अंग हैं। इसलिये, पाकिस्तान सरकार अल्पसंख्यक जातियों के प्रति जो भेद भाव बरतती है, वे हरिजनों पर भी समान रूप से लागू होते हैं। इस तरह, पाकिस्तान से निरंतर भारत आने वाले लोगों में वे भी शामिल हैं।

(ख) भारत सरकार पाकिस्तान सरकार से इस बात पर निरंतर बल देती आई है कि १९५० के प्रधान मंत्रियों के क्रूरार के अंतर्गत अल्पसंख्यक जाति को जिन अधिकारों और विशेषाधिकारों को गारंटी दी गई थी, उस पर पाकिस्तान सरकार प्रभावकारी दम में अमल करे

#### Indian Nationals Externed from Foreign Countries

2396. Shri Rishang Keishing: Will the Prime Minister be pleased to state:

(a) the number of Indian nationals externed from foreign countries during 1960 and 1961; and

(b) the grounds of their externment?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) According to the information available, 3766 were externed during 1960 and 1867 during 1961.

(b) The grounds of externment vary from case to case. In general, persons were externed for illicit immigration, violation of immigration or local penal laws, non-renewal of foreigners registration certificates and for other similar reasons.

बड़े-बड़े सूटी कपड़ा, पटसन और

चीनी उद्योगों को ऋण

२३९७. श्री बाल्मी : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन वर्षों में सूती कपड़ा, पटसन और चीनी के बड़े-बड़े उद्योगों को कितना कर्ज दिया गया ;

(ख) उन उद्योगियों के नाम ; जिन्हें कर्ज दिया गया ;

(ग) यह ऋण किन-किन वित्तीय निकायों अथवा निगमों के मार्फत दिया गया ; और

(घ) ऋण देने का आधार क्या है और व्याज की दर कितनी है ?

**वाणिज्य तथा उद्योग मंत्री मंत्रालय में उद्योग न मंत्री ( श्री कानूनगो ) :** (क) से (घ). एक विवरण सभा पटल पर रखा गया है [पुस्तकालय में रखा गया देखिये संख्या LT-166/62. ]।

#### Employment of Government Officials in Public Enterprises

2398. Shri P. R. Chakraverti: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any officer continuing in Government service holds any important post in the management of public enterprises; and

(b) if so, the names of such enterprises and nature of the posts held?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) and (b). The relevant information is contained in the Annual Report of the Ministry of Commerce and Industry 1961-62 circulated recently to Members an up-to-date statement containing the names of officials who are on the Boards of Directors of Government Undertakings will be placed on the Table of the House shortly.

#### Pondicherry

2399. Shri Reddiar: Will the Prime Minister be pleased to state:

(a) the total amount of money spent on the administration of Pondicherry since its merger;

(b) the nature and number of new institutions started in that State after the merger; and

(c) the number of persons in Government service from the Indian Union?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) A sum of Rs. 18,10,66,873 was spent upto 31st March, 1962.

(b) The Government have established 451 institutions as detailed below:—

Educational institutions	.	271
Cooperative Societies, etc.	.	124
Medical Schools, Family Planning, Health Centres, etc.		18
Animal husbandry units	.	10
Agricultural farms & nurseries	.	4
Industries	.	3
Community Development Blocks		3
Information Centres		11
Social, Labour & Child Welfare Institutions		7

(c) 483.

#### Kyanite Quarries

**2400. Shri H. C. Soy:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the labourers of Kyanite quarries operated by Messers, Kharswan Mineral Corporation in Singbhum, Bihar do not have facilities for medical aid, maternity benefit and leave with pay even on the 15th August and 26th January and also do not get bonus or gratuity from the company;

(b) whether it is a fact that the working conditions of these quarries were never seriously inspected by the Labour Inspectorate; and

(c) if so, the steps proposed to be taken in this matter?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) All statutory facilities for medical aid, leave with wages and maternity benefits are available. There are, however, no married women workers. Workers were given holidays on 15th August and 26th January. The Compulsory bonus scheme is not

operative in the quarries. The Company, however, give some bonus. Information regarding the grant of gratuity by the company which is not a statutory liability is not readily available.

(b) No.

(c) Does not arise.

#### Scales of Pay in Rubber Board

**2401. Shri Maniyangadan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there exist disparities between the scales of pay attached to certain posts under the Rubber Board and those under Government and semi-Government departments having similar nature of work;

(b) whether any recommendations have been received from the Rubber Board for the removal of such disparities;

(c) the posts in which such disparities exist; and

(d) whether any decision has been taken by Government on the recommendations of the Board?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) to (d). The re-organisation proposals of the Rubber Board *inter alia* recommended upgradation of the pay scales for certain posts to bring them in line with comparable posts in other Departments. Orders recently issued by Government accepting the Board's re-organization proposals have removed those disparities.

#### Gorakhpur Labour Recruitment Depot

**2402. Dr. Mahadeva Prasad:** Will the Minister of Labour and Employment be pleased to state:

(a) the number of labourers sent out from Gorakhpur Labour Recruiting Depot from 1956 upto-date;

(b) how many of them are from Maharajganj and Pharenda Tehsils of Gorakhpur district; and